MINISTRY OF HEALTH AND FAMILY WELFARE
(Department of Health and Family Welfare)

NOTIFICATION

New Delhi, the 7th June, 2012

G.S.R. 432(E).—Whereas the Central Government is satisfied that the use of the serodiagnostic test kits for diagnosis of tuberculosis are giving inconsistent and imprecise results leading to wrong diagnosis and their use is likely to involve risk to human beings and whereas safer alternatives are available;

And whereas the Central Government is satisfied that it is necessary and expedient to prohibit the manufacture, sale, distribution and use of the said test kits in public interest;

Now, therefore, in exercise of the powers conferred by Section 26A of the Drugs and Cosmetic Act, 1940 (23 of 1940), the Central Government hereby prohibit the manufacture for sale, distribution and use of the following test kits with immediate effect.

"Serodiagnostic test kits for diagnosis of tuberculosis"

[F. No. X. 11014/13/2011-DFQC (1)]

ARUN K. PANDA, Jt. Secy.